NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

6. Intervention Petition/4/2023

IN

C.P.(IB)-4108(MB)/2018

CORAM:SH. H. V. SUBBA RAO, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **27.01.2023**

NAME OF THE PARTIES: M/s. Cosmos Co-Op. Bank Ltd

V/s.

M/s. Mirco Dynamics Pvt Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Mr. Chintan Bhuva a/w U.A. Patel, counsel for the Applicant/Petitioner and Mr. Abhay Wadhwa i/b Avinash Khanolkar; Advocates for the Liquidator are present through virtual hearing.

Intervention Petition/4/2023

Hard copy of the petition is not available with this Bench. The Petitioner, Registry and the Court Officer shall ensure the availability of hard copy of this petition before this Bench on the next date of hearing. List this matter on **06.02.2023.**

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
H. V. SUBBA RAO
Member (Judicial)

//Shubham//